

(1)	2	(3)	(4)
7	M/s. I.T.C. Ltd., Calcutta and Asia Tobacco Co, Hosur	19-5-1987	1045.16
8	M/s. I.T.C Ltd., Mungher	3-7-1987	3981.00
9	M/s I.T.C. Ltd. Mungher	2-7-1987	406.35
			86153.71
	I. G.T.C.		4484.24
	II. G.P.I		5844.19
	III. N.T.C.		12663.15
	IV. I.T.C.		86153.71
		GRAND TOTAL	109145.29

Drive against economic offenders

2206. SHRI RAFIQUE ALAM: Will the Minister of FINANCE be pleased to state:

(a) whether Government have recently chalked out any programme to step up its drive against economic offenders; and

(b) if so, what are the salient features of the scheme?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI): (a) and (b) Action plans are chalked out on yearly basis and the progress of action is closely monitored by the Government.

Late night films on T.V.

2207. SHRIMATI KRISHNA KAUL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware that many Doordarshan viewers live in one room apartments, and late night films on Fridays are seen by children which contain scenes or dialogues not meant for children;

(b) whether Government propose to screen only 'U' films on Fridays; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA):

(a) to (c) The purpose of introducing 'late night films' is to show films of high artistic quality. The main criterion is not the category of Censor Certificate, but quality of the film. Since some of the films may deal with subjects with mature concepts, the telecast has been deliberately kept for late night. Before the start of any film classified as "A", a caption is shown on the screen indicating that the film is not recommended for those below 18 years of age. As such, children are not expected to watch such films.

Corruption in Gun and Shell Factory, Cossipore

2208. SHRIMATI RENUKA CHOWDHURY: Will the Minister of DEFENCE be pleased to state:

(a) whether Government's attention has been drawn to the press report which appeared in 'The Hindustan Times' dated

the 16th July, 1987 to the effect that cases of large scale corruption have been detected recently in the Gun and Shell Factory at Cossipore, a northern Suburb of Calcutta;

(b) if so, what are the details in this regard;

(c) whether any arrest has been made; and

(d) whether any action has since been contemplated by Government against the guilty persons?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ PATIL): (a) and (b) Government have seen the press report in question. It is not correct that large scale corruption have been detected in the Gun and Shell Factory at Cossipore.

(c) Government is not aware of any arrest having been made;

(d) Does not arise.

Amount spent by L.I.C. on construction of its building in Connaught Place

2209. SHRI J. P. GOYAL: Will the Minister of FINANCE be pleased to state:

(a) the total amount spent by the Life Insurance Corporation of India on the construction of its building in Connaught Place, New Delhi;

(b) whether the work in the building has been done according to the original plan;

(c) if so, the estimated cost of the building when the work of construction started; and

(d) the names and other particulars of parties to whom the LIC have given some portions in their prestigious building in Connaught Place, New Delhi on rent and

the annual rent being charged from each of them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARI) (a) Subject to settlement of final bills of the various contractors, LIC estimate an expenditure on Rs. 18.67 crores.

(b) Yes, excepting for some deviations due to architectural requirements and changes mainly flowing from stringent fire Protection requirements of Delhi Administration.

(c) Rs. 14.97 crores.

(d) The name of the prospective tenants who have been allotted the space are:

1. American Express Bank
2. Air India
3. Citi Bank
4. Bank of India
5. Reserve Bank of India
6. Exim Bank
7. Oriental Insurance Company
8. TISCO
9. Hindustan Petroleum
10. Mahanagar Telephone Nigam
11. Canara Bank
12. Punjab National Bank
13. National Insurance Company
14. New India Assurance Company
15. ICICI
16. ONGC
17. Bharat Petroleum
18. Steel Authority of India

The rent fixed is Rs. 50/- per sq. ft. of built-up area on first floor, Rs. 40/- per sq. on second and third floors and Rs. 32/- per sq. ft. for the remaining 10 floors.